

Loans to rural poor of Andhra Pradesh

2467. SHRI TALARI MANOHAR: Will the Minister of FINANCE be pleased to state the bankwise and districtwise of the total loan provided to the rural poor in Andhra Pradesh by all the nationalised banks so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): The question presumably relates to sanctioning of bank loans under the Integrated Rural Development Programme (IRDP). Reserve Bank of India (RBI) has reported that its present data reporting system does not generate district-wise information on implementation of IRDP. However, data available for the State of Andhra Pradesh as a whole indicates that during the year 1986-87 as against the target of 241500 beneficiaries, the banks had assisted 256944 beneficiaries under IRDP. During the year 1987-88 as against a target of 89909 beneficiaries, the number of beneficiaries assisted were 263559.

Banking of Rural areas

2468. SHRI TALARI MANOHAR: Will the Minister of FINANCE be pleased to state:

(a) what is the percentage of rural areas in the country which are not covered by banks; and

(b) what steps are being taken to open banks in the rural areas?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b) The information is being collected and will be laid on the Table of the House to the extent possible.

Sick Industrial units in Andhra Pradesh

2469. SHRI TALARI MANOHAR: Will the Minister of FINANCE be pleased to state:

(a) the number of sick industrial units

detected by the Board for Industrial and Financial Reconstruction under Sick Industrial Companies (Sickness Prevention) Act, 1985 in Andhra Pradesh; and

(b) what action Board for Industrial and Financial Reconstruction has taken to revive these units?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b) The Board for Industrial and Financial Reconstruction (BIFR) has reported that out of references made by companies located in Andhra Pradesh under section 15 of the Sick Industrial Companies (Special Provisions) Act, 1985 as at the end of July, 1988, so far, 18 companies have been declared sick. BIFR, a quasi-judicial body, will decide the cases in accordance with the provisions of the above Act.

Amount repaid towards IMF loans

2470. SHRI TALARI MANOHAR: Will the Minister of FINANCE be pleased to state the amount paid by Government during the last five years yearwise and proposed to be paid during the current financial year towards repayment of IMF loans and towards interests accrued thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO):

(Rupees in crores)

Year	Amount paid to IMF on account of	
	Repayment of loans	Interest charges
1983-84	72.09	290.96
1984-85	152.56	425.54
1985-86	318.65	422.87
1986-87	786.98	373.76
1987-88	1327.15	353.85
1988-89 (Estimates)	1547.33	261.59